

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.406
IA/1044/ND/2024 IN IB/24/ND/2024

IN THE MATTER OF:

Saivi Finance Private Limited	...	Applicant
Versus		
Akj Metals Private Limited	...	Respondent

Under Section 7 IBC, 2016

Order delivered on 22.07.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	: Adv. Akshay Goel, Adv. Harsh Jadon
For the Respondent	: Adv. Tanvi Jain
For the RP	: Adv. Abhishek Anand, Adv. Karan Kohli, Adv. Ridhima in IA/1044/ND/2024

HYBRID HEARING (PHYSICAL & VC)

ORDER

Learned Counsel for the Applicant is present. Learned Counsel for the Respondent is present and submitted that they already filed the written submission which is already on Board. List the matter on **14.08.2024** for further hearing.

IA/1044/ND/2024:-

Learned Counsel for the Applicant as well as Learned Counsel for the Respondent in IA/1044/2024 are present. The written submissions filed by both the parties on Board. List the matter on **14.08.2024** for further hearing.

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

Sd/-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)